NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.32/(MAH)/2015 C.A. No. 135/2015

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017

NAME OF THE PARTIES:

Mr. Suyash Traders

V/s.

M/s. Maneklal Enterprises Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 58, 59, 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Gaurow Joshi, Senior Counsel

Forhan Dubash, Counsel

Anosh sequeira, counsel

Kalpeeh Menta, Advocate

Mansi Shah, Advocate

ilb MS. Pravin Menta and

Mithi L Co.

Adv for Petitioners.

MS. PRATEIK SEKSARIA

With Ma. GAURAJ SHAHI

L. MG. POONAM GANDHRVE

J. MG. VERNA ADVANI,

ADVOCATE FOR JHE RESPONDENT NO 2.

Mr. Mayark Bagla and Mayur Khande Paker.

ilb m/s. Vimadalal & lo.

Amnithe

Adv for Respondent No. 3.

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ORDER

C.A. No. 135/2015 In T.C.P. No. 32/58,59,397-398/CLB/MB/MAH/2015

- 1. The Learned Representatives of both the sides are present.
- 2. The Learned Representative opened the Arguments, to continue rest of the Arguments of the Counsel of Petitioner on **11.10.2017 at 2.30 PM.**
- Directions given in the Order dated 3rd October, 2016 in respect of continuation of CLB Order dated 16th April, 2015 shall remain as it is unaltered, till the next date of hearing.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 19.09.2017 Sd/-

M.K. Shrawat Member (Judicial)